



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### VACATION COURT CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,15th July 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 15**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **WITHDRAWAL**

1	Bail Appln./1371/2022 WITH LCR, B/O	JAMAL BADSHA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS	PP, ASSAM
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#### **WITH**

2	Bail Appln./1363/2022	NUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS	PP, ASSAM
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#### **MOTION (BA)**

3	Bail Appln./1506/2022	VINOD BIJARNIA <b>Versus</b> NARCOTICS CONTROL BUREAU	MR P KATAKI MR U S BORGHAIN	MR. S C KEYAL SC, NCB
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4	Bail Appln./1651/2022 B/O	RAJAKUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR M REJA MR. P S BISWAS MS. J GHOSH	PP, ASSAM
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5	Bail Appln./1664/2022 WITH OFFICE NOTE, B/O	SANJU DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA	PP, ASSAM
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6	Bail Appln./1666/2022 B/O	BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A S AKAND MD. R ALI MR. A M KHAN	PP, ASSAM
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7	Bail Appln./1671/2022 WITH OFFICE NOTE, B/O	ABUL KASHEM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS MS S KAKATI	PP, ASSAM
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8	Bail Appln./1672/2022 B/O	JITU TAPAN CHETIA <b>Versus</b> THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
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9	Bail Appln./1673/2022 B/O	MRINAL BAYAN <b>Versus</b> THE UNION OF INDIA	MR. N B P SINGHA MR. D BARMAN	MR. S C KEYAL SC, DRI
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10	Bail Appln./1674/2022 B/O	SABINA SULTANA <b>Versus</b> THE STATE OF ASSAM	MR. D P BORAH MR B PAUL	PP, ASSAM
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11	Bail Appln./1675/2022 B/O	SEKHAR MANDAL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P DEKA MR M SAHEWALLA MR H K SARMA	PP, ASSAM
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#### **MOTION**

12	CrI.Pet./673/2022 B/O	MUNNA ARJYA AND 8 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B HUSSAIN MR. A H AHMED	PP, ASSAM
13	AB/1906/2022 B/O	TAHER ALI AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR. D K HALOI MR. M KALITA	PP, ASSAM
14	AB/1907/2022 B/O	AMIR ALI @ AMIR UDDIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. D K HALOI MR. M KALITA	PP, ASSAM
15	AB/1924/2022 WITH OFFICE NOTE, B/O	AMIR HAMZA <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MS S AHMED	PP, ASSAM
16	AB/1959/2022 B/O	SAIF UDDIN TAPADAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA	PP, ASSAM
17	AB/1960/2022 B/O	RAKIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MD K RAHMAN	PP, ASSAM
18	AB/1963/2022 B/O	ALA UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN MR I A HAZARIKA	PP, ASSAM
19	AB/1966/2022 B/O	BAHARUL ISLAM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R A CHOUDHURY	PP, ASSAM
20	AB/1969/2022 B/O	AYNUL HOQUE AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. R A CHOUDHURY MR J M SULAIMAN	PP, ASSAM

**BAIL HEARING (BA)**

21	Bail Appln./1423/2022 B/O	MANASH GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
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**BAIL HEARING**

22	AB/1855/2022 B/O	KHANIN MAZUMDAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
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**ORDERS**

23	I.A.(CrI.)/347/2022 WITH SCANNED COPY OF CASE DIARY, B/O <b>in</b> Bail Appln./1332/2022 <b>WITH</b> Bail Appln./1332/2022	AMINUL HOQUE <b>Versus</b> THE STATE OF ASSAM,  AMINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR. N CHOUDHURY MR A ALI  MR M AHMED MR A. ALI MS R P AHMED	PP, ASSAM    PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 15/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022



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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1576/2022 FIXED	ABDUL MAZID @ ABDUL MAJID @ ABDUL MOJIT AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S MUKTAR MR J I MONDAL MR J ISLAM MR A HAI	PP, ASSAM
2	Bail Appln./1638/2022 B/O	MOFIZUL SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
3	Bail Appln./1661/2022 B/O	AFZAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
<b>MOTION</b>				
4	CRP(IO)/147/2022 B/O	MANOJ DEV CHOUDHURY @ MAJOJ KR. CHOUDHURY <b>Versus</b> SMT. MANIKA CHOUDHURY HUSSAIN	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	
5	CrI.Pet./676/2022 B/O	DIPAK KUMAR DEKA <b>Versus</b> SMT. MANJU DEKA AND ANR	MD. M U AHMED MR. M S SHARMA	PP, ASSAM
6	AB/1816/2022 FIXED	UDDIPANA CHAKRAVARTY <b>Versus</b> THE STATE OF ASSAM	MR D K MEDHI	PP, ASSAM
7	AB/1961/2022 B/O	MD. KADER ALI <b>Versus</b> THE STATE OF ASSAM	MR. D P CHALIHA MR M RANA MD. I AHMED	PP, ASSAM
8	AB/1962/2022 B/O	ABDUL KADER AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	PP, ASSAM
9	AB/1967/2022 B/O	ANIL GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. N C DAS MR. S THAKUR	PP, ASSAM
10	AB/1970/2022 B/O	SHRAWAN KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
11	AB/1971/2022 B/O	NITIN BERIA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAMUAH MR. S D ROY MS. J GAYAN	PP, ASSAM
12	AB/1972/2022 B/O	BIKASH BERIA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAMUAH MR. S D ROY MS. J GAYAN	PP, ASSAM

13	WP(C)/4616/2022 B/O	RUNU BEGUM <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 5 ORS.	DR. B AHMED MR. N HAQUE MR. A K AZAD MR S A SIKDER	SC, AFDC
14	WP(C)/4617/2022 B/O	NAGUIB KHAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM
<b>BAIL HEARING (BA)</b>				
15	Bail Appln./1339/2022 FIXED	SUKUMUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
16	Bail Appln./1560/2022 FIXED	KAMRUZ ZAMAN SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. A SARMA MR T R SEN MR. LENTSO	PP, ASSAM
17	Bail Appln./1579/2022 FIXED	MUKUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY	PP, ASSAM
18	Bail Appln./1593/2022 FIXED	DIMBESWAR KAR <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI C. DEKA	PP, ASSAM
<b>BAIL HEARING</b>				
19	AB/1676/2022 FIXED	RAGHAV KHAKHOLIA @ RAGHAB KUMAR KHAKHOLIA <b>Versus</b> THE STATE OF ASSAM	MR. O P BHATI MR T C DAS MR. P SARMA MR. P K PODDAR	PP, ASSAM
20	AB/1638/2022	RAJ KUMAR KHAKHOLIA <b>Versus</b> THE STATE OF ASSAM	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. P K PODDAR	PP, ASSAM
<b>ORDERS</b>				
21	I.A.(CrI.)/346/2022 B/O in AB/1374/2022 <b>WITH</b> AB/1374/2022	NARESH CHANDRA BARMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
		NARESH CHANDRA BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
22	<b>WITH</b> AB/1375/2022	NARAYAN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
23	<b>WITH</b> AB/1376/2022	KISHORE KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM

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